

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1417  
ANSWERED ON:03.03.2006  
AWARD OF CONTRACTS BY CPWD  
Owaisi Shri Asaduddin

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the work of CPWD is not upto the expectation to the established norms;
- (b) if so, the reasons therefor;
- (c) whether CPWD has displayed notice boards in all the inquiry offices and RWAs;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether most of the work of CPWD is being done through contractors;
- (f) if so, whether there is no monitoring system to monitor the work done by contractors; and
- (g) if so, the steps taken or being taken by Government to ensure that the work being awarded to contractors is done as per specification of tender and to the satisfaction of the authority?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)&(b): No, Sir. the work of CPWD is executed as per the established norms.

(c)&(d): Notice boards have been displayed by CPWD in all its Enquiry Offices. Boards at RWAs are maintained by RWAs themselves.

(e): All original works are being got done through contractors and the day to day maintenance complaints are normally attended to by the CPWD staff where available.

(f)&(g): There is a well established system of monitoring and the payments to the contractors are released only quality and quantity are checked and certified by the supervising officers of CPWD.